## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/102/2016

NAME OF THE PETITIONER(S) : S. K. Ganesan & 6 others

NAME OF THE RESPONDENT(S): Balaji Rubber Industries Private Limited & 7 others

**UNDER SECTION** 

: 397/398, 402 and 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Deepa Mariappan 2.

for Adv. B. Phanaraj.

counsel for Res 6-8.

Res. 12-14 in com. Applications.

## **ORDER**

Counsel for Petitioner present. Counsel for R-6 to R-8 present. Counsel for other Respondent absent. Counsel for the Applicant in C.A. filed u/s 8 of the Arbitration Act called absent. Counsel for R-6 to R-8 is directed to inform the Applicant in C.A. to appear on the next date of hearing. Put up on 05.07.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)